GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2008 ANSWERED ON:22.11.2010 DEFENCE LANDS

Adhalrao Patil Shri Shivaji;Angadi Shri Suresh Chanabasappa;Khaire Shri Chandrakant Bhaurao;Nahata Smt. P. Jaya Prada;Pandey Shri Ravindra Kumar;Ray Shri Rudramadhab ;Shekhar Shri Neeraj;Wankhede Shri Subhash Bapurao

Will the Minister of DEFENCE be pleased to state:

- (a) the details of defence lands encroached, diverted and illegal constructions thereon, State-wise and district-wise;
- (b) the details of defence land evacuated from encroachment during the last three years, State-wise;
- (c) the details of action being taken by the Government to clear encroachments/ onstructions on defence lands, State-wise;
- (d) the details of matters pertaining to encroachment pending in various courts;
- (e) whether the Government has conducted audit/listing of defence lands in the country; and
- (f) if so, the details thereof, State-wise and the criteria/guidelines for selling/usage of the defence lands?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (f): The information is being collected and will be laid on the Table of the House.